Central Administrative Tribunal Principal Bench: New Delhi

> R.A. No. 251/99 In O.A. No. 2996/92

New Delhi this the 13th day of March, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman Hon'ble Mr. V.K. Majotra, Member (A)

Sunil K. Aggarwal, Assistant Executive Engineer, Millitary Engineer Service, Office of the Chief Engineer, Delhii Zone, Delhi-110010.

... Applicant

(Applicant in person)

Versus

Secretary to GOI Ministry of Defence South Block, ND 110011 and others

... Respondents

ORDER (Oral)

By Mr. Justice Ashok Agarwal, Chairman

An order which is sought to be reviewed is passed an order on merit. Applicant was not present when the OA was decided. However, merely because he was absent deconot, a fit case for review. We are not

inclined to re-entring into the merits of the as that is not the scope tambit of a seview application, matter Hence the present Review Application is

rejected.

(Ashok Agarwal) Chairman

(V. K. Majotra) Member ((A)

CC.